

Sheet1

05/10/15/20 years old cases		Particulars of cases pending in District /Subordinate Courts					Particulars of the cases in which interim orders staying the proceedings /final judgement have been passed by High Court.					
Sr.No.	Category of Cases	Nature of cases	CNR.NO.	Date of Institution	Title of the cases	Stage of the case	Case No.	Category of cases	Date of Institution	Title of the case	Date of the order vide which proceedings/final judgments have been stayed.	Present Status of the Case
Name of the Officer with designation: Sh. Sunil Kumar Arora, District & Sessions Judge, Hoshiarpur												
1	10 years	Act.Appel	PBH001-000001-2006	23.10.2006	Darshan Singh Vs. Sant Ram Gupta	Awaiting order	CrI.M.27494 of 2011,CRM No.23822 of 2015	CrI.Misc.	2011	Darshan Singh Vs. Sant Ram Gupta	31.07.2015	Awaiting order
Name of the Officer with designation: Ms. Priya Sood, Addl. District & Sessions Judge, Hoshiarpur												
2	10 years	SC	PBH001-000003-2004	03.11.2004	Kulwant Singh Vs. Bikramjit Singh	Awaiting Further order	2117	CRR 2117 of 2016 (O&M)	2016	Bikramjit Singh Vs. State of Pb. & Ors.	03.06.2016	Awaiting Further order
3	05 years	SC	PBHO01-000597-2011	22.12.2011	State Vs. Bikramjit Singh	Awaiting order	2117	CRR 2117 of 2016 (O&M)	2016	Bikramjit Singh Vs. State of Pb. & Ors.	03.06.2016	Awaiting order
Name of the Officer with designation: Sh. Sandeep Kumar Singla, Addl. District & Sessions Judge, Hoshiarpur												
4	05 years	CA	PBHO01-000008-2010	29.10.2010	Manjit Kaur vs Joginder Kaur	Awaiting Further order	C.R No. 4305 of 2016	Civil Revision	07.08.2005	Manjit Kaur & Anr vs Joginder Kaur & Ors	13.07.2016	Awaiting Further order
Name of the Officer with designation: Sh. Shivinder Singh Mann, Addl. District & Sessions Judge, Hoshiarpur												
5	5 years	CA	PBHO01-001902-2011	23.02.2011	Harbhajan singh Vs Des Raj	Arguments	108/2016	CR	2016	Harbhajan Singh Vs. Des Raj	10.02.2016	Arguments
Name of the Officer with designation: Sh. Ranjan Kumar Khullar, Addl. District & Sessions Judge, Hoshiarpur												
6	5 years	SC	PBH001-000829-2012	22.02.2012	State Vs. Shamsher Singh	Further Order	CRM-M-25502-2011	Criminal Misc.	06.08.2013	Shamsher Singh Vs. State of Pb.	06.08.2013	Further Order
7	5 years	SC	PBHO01-000828-2012	22.02.2012	Shamsher Singh vs Kuldeep Singh	Awaiting Further order	CRM-M-25502-2013	Criminal Misc.	06.08.2013	Shamsher Singh vs State of Punjab	06.08.2013	Awaiting Further order
Name of the Officer with designation: Parminder Singh Rai, Addl. District & Sessions Judge, Hoshiarpur												
8	5 years	CRR	PBHO01-002623-2011	05.12.2011	united Church vs state of Punjab	Awaiting Further order	CRM-M 5419-2011	CRM-M	2011	Prem Masih Vs.United Church	05.12.2015	Awaiting Further order

Name of the Officer with designation: Sh. Kuldip Singh Cheema, Addl. District & Sessions Judge, Hoshiarpur												Sheet 1
9	05 years	SC	PBHO01-000210-2008	07.08.2008/10.08.2017	State Vs. Balbir Singh	Awaiting Further order	27720	CRM-M	2014(O&M)	Jaspal Singh Vs. State of Pb.	14.05.2015	Awaiting Further order
Name of the Officer with designation: Sh. Harsimranjit Singh, Civil Judge (Sr. Div.) Hoshiarpur												
10	05 years	IPC.Co.	PBHO03-000789-2012	07.01.2012	Hari Dev Vs. Gurbax Ram	Awaiting order	CRM-M-43170-2016	CrI.Misc.	2016	Gurbax Ram Vs Hari Dev	02.12.2016	Awaiting order
11	05 years	Rent Pet.	PBHO02-000576-2010	20.05.2010	Sunil Kumar vs M/s Ishwar Dass	Awaiting order	CR-535-2017	CR	2017	M/s Ishwar Dass vs Sunil Kumar	20.07.2017	Awaiting order
Name of the Officer with designation: Sh. Aashish Saldi, Chief Judicial Magistrate, Hoshiarpur												
12	15 years	Civil Suit	PBHO02-000614-2017	29.08.1998	Rajesh Kumar Vs. Paramjit Singh	Rebutal Evidence	5630/2017	C.R	24.08.2017	Rajesh Kumar Vs Paramjit Singh	24.08.2017	Rebutal Evidence
13	15 years	Civil Suit	PBHO02-000003-2001	16.04.2001	Ramesh Chander Bali Vs. Madan Mohan Bali	Rebuttal Evidence	19/2012	SAO	27.08.2012	Madan Mohan Bali Vs. Ramesh Chander Bali	24.02.2012	Rebuttal Evidence
14	10 years	IPC.Challan	PBHO03-000108-2006	22.02.2007	State Vs. Harjinder Kumar	Prosecution Evidence	32806/15	CRM-M	24.09.2015	Kamaljit Kaur Vs. State	24.09.2015	Prosecution Evidence
15	10 years	IPC.Challan	PBHO03-000001-2007	22.02.2007	State Vs Kamaljit Kaur	Defence Evidence	32806/15	CRM-M	24.09.2015	Kamaljit Kaur Vs. State	24.09.2015	Defence Evidence
16	05 years	IPC.Comp.	PBHO03-001033-2012	5.3.2008	Shindo Vs. Karamjit Singh	Complainant Evidence	30259/11	CRM-M	04.01.2012	Harbhajan Singh Vs. Shindo	04.01.2012	Complainant Evidence
17	10 Years	CS	PBHO02-000504-2008	23.01.2008	Baljinder Singh Vs. Karnail Singh	Plaintiff Evidence	2486/2015	CR	09.04.2015	Karnail Singh Vs. Baljinder Singh	27.04.2015	Plaintiff Evidence
18	10 Years	IPC Challan	PBHO03-000036-2007	03.06.2007	State vs Neeraj Sharma	Prosecution Evidence	SLP 9722/2013	SLP	09.12.2013	Pankaj Sharma vs State	09.12.2013	Prosecution Evidence
19	5 years	IPC Challan	PBHO03-001033-2012	27.09.2012	State vs raj kumar	Prosecution Evidence	CRM-M 4027/2016	CRM-M	04.07.2016	Raj Kumar vs State	04.07.2016	Prosecution Evidence
20	5 years	Rent Pet.	PBHO02-000068-2013	15.03.2013	Onkar Singh vs Naresh Bhandari	Rebuttal Evidence	CR 737/2018	CR	05.02.2018	Onkar Singh vs Ramesh Bhandari	05.02.2018	Rebuttal Evidence
21	5 years	Civil Misc.	PBHO02-000346-2010	22.05.2010	Sukhvir Singh vs Varinder Kaur	Appearance	CR-8583-2016	CR	20.12.2016	Varinder Kaur vs Sukhwinder Kaur	20.12.2016	Appearance
22	15 years	Exe	PBHO02-000407-2017	09.03.2003	Tarsem Singh vs Neelam Kumari	Consideration	CR-3374-2017	CR	11.05.2017	Neelam Kumari vs Tarsem Singh	11.05.2017	Consideration
Name of the Officer with designation: Sh. Manav, Addl Civil Judge (Sr. Div.) Hoshiarpur												
23	05 years	Act Comp	PBHO03-001267-2012	06.12.2012	Poonam vs Sanjeev Kumar Malhotra	Awaiting Further order	CRM-M 8565 OF 2014	CRM-M	2014	Vijay Malhotra vs Poonam	13.11.2014	Awaiting Further order
24	05 years	CS	PBHO02-000397-2009	08.12.2009	Tarlochan Singh vs Nagina Singh	Awaiting Further order	CR 4186 OF 2016	CR	2016	Tarlochan Singh vs Nagina Singh	27.07.2016	Awaiting Further order
25	05 years	CS	PBHO02-000183-2008	26.11.2008	Nagina Singh vs Tarlochan Singh	Awaiting Further order	CR 4186 OF 2016	CR	2016	Tarlochan Singh vs Nagina Singh	27.07.2016	Awaiting Further order
Name of the Officer with designation: Sh. Jagmilap Singh Khushdil, Civil Judge (Jr. Div.) Hoshiarpur												
26	05 years	IPC.Challan	PBHO03-000401-2008	14.06.2010	State Vs Bahadur Singh	Appearance	CRM-M 44733	CRM-M	2016	Mohinder Pal Singh Vs. State	09.02.2017	Appearance

27	10 years	CS	PBHO02-000174-2006	13.04.2006	Kulwant Kaur Vs. Pawan Kumar	Appearance	CR-100	CR	2016	Kulwant Kaur Vs. Pawan Kumar	11.01.2016	Appearance
28	05 years	CS	PBHO02-000856-2009	22.09.2009	Bihari Lal Vs.State of Pb.	Appearance	CR 7636	CR	2016	Bihari Lal Vs.State of Pb.	11.11.2016	Appearance
29	05 years	Cs	PBHO02-000794-2009	24.12.2009	Satnam Singh Vs. Bachint Singh	Appearance	CR 5976	CR	2016	SatnamSingh Vs. Bachint Singh	14.09.2016	Appearance
30	05 years	CS	PBHO02-000875-2010	29.07.2010	Darshan Lal Vs. Manmohan Singh	Appearance	CRNo.6763	CR	2016	Darshan Lal Vs. Manmohan Singh	05.04.2017	Appearance
31	05 years	EXE	PBHO02-001791-2011	20.05.2011	Gurdial Singh vs Ashok Kumar	Appearance	RSA 3242/2012	RSA	17.08.2012	SBI vs Gurdial Singh	17.04.2016	Appearance
Name of the Officer with designation: Sh. Gursher Singh,Civil Judge (Jr. Div.) Hoshiarpur												
32	05 years	CrI.M.	PBHO03-000257-2013	17.12.2011	United Church Vs. Victor Kundan lal	Awaiting Further order	6109/2012	CRM-M(M)	05.03.2012	Prem Masih Vs.United Church	05.03.2012	Awaiting Further order
33	10 years	CS	PBHO02-000085-2006	27.05.2006	Vishwamitter vs Pushpa Devi	Awaiting Further order	CM-1886- CII-2018 AND SAO 13 OF 2018	CM/SAO	29.01.2018	Surjit Kaur Vs. Mukta Gajri and Ors.	06.02.2018	Awaiting Further order
Name of the Officer with designation: Sh. Prabhjot kaur, Civil Judge (Jr. Div.) Hoshiarpur												
34	05 years	CM	PBHO02-000445-2012	23.01.2012	Chanan Kaur Vs. Prem Lata	Awaiting Further order	850/2012	CR	23.01.2012	Chanan Kaur Vs. Prem Lata	26.05.014	Awaiting Further order
35	10 years	IPC.Challan	PBHO03-000115-2006	28.02.2006	State Vs.Baljit Kaur	Awaiting Further order	12482	CWP	2007	Mohinder Pal Singh Vs State of Pb.	11.03.2008	Awaiting Further order
36	10 years	IPC.Challan	PBHO03-000192-2006	27.7.2006	State Vs. Krishan Dutt	Awaiting Further order	12482	CRR	14.11.16	Dr,Avinash ChanderSood Vs. State of Pb.	27.04.2017	Awaiting Further order
37	05 years	Act.Com.	PBHO03-001308-2010	08.02.2010	Jagbir Singh Vs.HSP Express	Awaiting Further order	18364	CRM	2016	The HSP Express Vs. Jagbir Singh	31.5.2016	Awaiting Further order
38	05 years	Act.Com.	PBHO03-001309-2010	8.2.2.2010	Jagbir Singh Vs.HSP Express	Awaiting Further order	18366	CRM	2016	The HSP Express Vs. Jagbir Singh	31.5.2016	Awaiting Further order
39	05 years	Act.Com.	PBHO03-001310-2010	8.2.2.2010	Jagbir Singh Vs.HSP Express	Awaiting Further order	18367	CRM	2016	The HSP Express Vs. Jagbir Singh	31.5.2016	Awaiting Further order
40	05 years	Act.Com.	PBHO03-002478-2010	8.2.2.2010	Jagbir Singh Vs.HSP Express	Awaiting Further order	18368	CRM	2016	The HSP Express Vs. Jagbir Singh	31.5.2016	Awaiting Further order
Name of the Officer with designation : Ms. Shaveta Thakur												
41	10 years	IPC.Com p.	PBHO03-000027-2005	26.06.2005	Buta Singh Vs.Aman Avtar	Awaiting Further order	32806/15	CRM	2015	Kamaljit Kaur Vs. State of Pb.	24.09.2015	Awaiting Further order
42	05 years	PC Challar	PBH003-000518-2010	15.06.2010	State Vs. Buta Singh	Awaiting Further order	32806/15	CRM	2015	Kamaljit Kaur Vs. State of Pb.	24.09.2015	Awaiting Further order
Name of the Officer with designation : Ms.Rubina Joshan												
43	10 years	IPC.Com p.	PBHO03-000002-2006	03.04.2006	Ranjit Kaur Vs Jaswant Singh	Appearance	CrI.M.No.4263	CRM-M	2013	Ranjit Kaur Vs. Jaswant Singh	07.02.2013	Appearance
Page 3												
Name of the Officer with designation: Sh. Tanisth Goyal,Civil Judge (Jr. Div.) Hoshiarpur												

44	05 years	IPC.Challan	PBHO03-000401-2008	29.08.2008	State Vs Jatinder Kumar	Awaiting Further order	Sheet 1 38930	CRM-M	17.11.2015	Bimla Devi Vs. State of Pb.	20.11.2015	Awaiting Further order
45	05 years	IPC.Challan	PBHO03-002165-2011	03.09.2011	State Vs. Sukhwinder Singh	Awaiting Further order	11020 & 11953	CRM-M & CRM	28.03.2014	Sukhwinder Singh Vs. State of Pb.& Anr.	15.05.2014	Awaiting Further order
46	10 years	CS	PBHO02-000531-2008	08.02.2008	Pardeep Kumar vs Dass	Awaiting Further order	CR 5512 OF 2017	CR	16.08.2017	Pardeep Kumar vs Dass (deceased) through Lrs	21.08.2017	Awaiting Further order
47	05 years	IPC complaint	PBHO03-001094-2013	28.02.2013	Satnam Singh vs Surinder Singh	Awaiting Further order	CRM-M 24997 & 20753 OF 2015	CRM-M	01.07.2015	Surinderjit Singh vs Satnam Singh	21.07.2015	Awaiting Further order
48	05 years	cs	PBHO02-001565-2012	28.08.2012	Vashisht Bhaskar vs Mohan Singh	Awaiting Further order	CR 3689/2017	CR	2017	Mohan Singh vs Vashisht Bhaskar	22.05.2017	Awaiting Further order
49	05 years	CS	PBHO02-000405-2011	25.03.2011	Sant Baba Mohan Dass vs Inder Dass	Awaiting Further order	CR 6 OF 2016	CR	2016	Sant Gurmukh dass vs Inder Dass	05.04.2016	Awaiting Further order
50	05 years	Cs	PBHO02-000482-2011	02.04.2011	Prem singh Vs Chander Kanta	Awaiting Further order	CR 1597 of 2017	CR	2017	Prem Singh Vs Chander Kanta	06.03.2017	Awaiting Further order
51	05 years	EXE	PBHO02-000429-2011	21.02.2011	Piara Singh Vs Tarsem singh	Awaiting Further order	CR 5332 of 2016	CR	2016	Tarsem singh Vs Piara singh	22.08.2016	Awaiting Further order
52	05 years	CM	PBHO02-000504-2012	08.09.2012	Ramesh Chander vs Ram Kishan Dev	Awaiting Further order	CM 14139 of 2012	CM	2012	Ram Kishan Dev Vs Ramesh Chander	10.03.2014	Awaiting Further order
53	05 years	CM	PBHO02-001023-2012	01.10.2012	Parveen Kumar Gupta Vs VK Gupta	Awaiting Further order	CM 12826 of 2012	CM	2012	State of Punjab Vs Mandir Laxmi Narayan	11.12.2012	Awaiting Further order

Name of the Officer with designation: Sh. Bagicha Singh, Addl. Civil Judge (Sr. Div.) Dasuya.

54	10 years	Rent Pet.	PBHOA0-000044-2005	29.11.2005	Malkiat Kaur Vs. Joginder Singh	Appearance	CM 2328 C-II 2016 and Civil Rev.No.2763 of 2015	CM/CR	2016/2015	Malkiat Kaur Vs. Joginder Lal	2.2.2016	Appearance
55	10 years	CS	PBHOA0-000019-2004	13.10.2004	Sewa Singh Vs. Joginder Singh	Appearance	SAO 40/2016	SAO	2016	Mohan Singh Vs. Sewa Singh	16.08.2016	Appearance
56	5 years	IPC Challan	PBHOA1-000003-2011	02.03.2011	State vs Rajinder Singh	Appearance	CRM-M 46720 /2017	CRM-M	2017	Rajinder Singh vs State of Punjab	07.12.2017	Appearance
57	5 years	IPC Complaint	PBHOA1-000038-2012	13.09.2012	Ram Parkash vs Karnail	Appearance	CRM-M20670-2017	CRM-M	2017	Karnail Singh vs Ram Parkash	02.06.2017	Appearance

Court of ms. Roopa Dhaliwal, CJ(JD), Dasuya

58	5 years	CS	PBHOA-0000528-2011	22.11.2011	Gurbax Singh Vs. Narinder Singh	Awaiting Further order	CR 7401-2016	CR	2016	Gurbas Singh Vs. Narinder Singh & Ors	7.11.2016	Awaiting Further order
59	5 years	IPC Complaint	PBHOA-1000108-2008	24.12.2008	Tilak Raj Vs. Lakhwinder Singh	Awaiting Further order	Page 4 CRM-M12486 of 2016	CRM-M	2016	Tilak Raj vs. Lakhwinder Singh & Ors	28.02.2018	Awaiting Further order

60	10 years	EXE	3.05E+13	11.10.2017	Santokh Singh Vs Surjit Singh	Awaiting Further order	CR No. of 4826 of 2007	CR	2007	Harbhajan Singh & others Vs. Santokh Singh	20.09.2017	Awaiting Further order
61	15 years	EXE	3.05E+13	11.01.2003	Surjit Kuar Vs. Hardev singh	Awaiting Further order	CR No. 7446 of 2011	CR	2011	Hardev Singh Vs. Surjit Kaur	02.12.2011	Awaiting Further order
Name of the Officer with designation: Ms. Mehak Sabharwal,Civil Judge (Jr. Div.) Dasuya.												
62	05 years	CS	PBH0A0-000670-2011	18.01.2011	Billi Mahanat Vs. Roopa Mahanat	Appearance	CRNo.299/2016	CR	2016	Billi Mahanat Vs. Roopa Mahanat	18.01.2016	Appearance
63	05 years	CS	PBH0A0-000399-2010	08.02.2010	Bhagwan Singh Vs. Jasbir Singh	Appearance	CRNo.6099/2016	CR	2016	Bhagwan Singh Vs. Jasbir Singh	12.09.2016	Appearance
64	05 years	CS	PBH0A0-000364-2010	28.05.2010	Kamaljit Singh Vs. Paramjit Kaur	Appearance	CM-18290-CII-2015 and CR No.5060 of 2015	CR	2015	Kamaljit Singh Vs Hardev Singh	04.09.2015	Appearance
65	05 years	CS	PBH0A0-000554-2010	16.12.2010	HarbansKaur Vs. Jaswant Kaur	Appearance	CR No.442 of 2016	CR	2016	Jaswant KaurVs. Harbhajan Kaur	22.01.2016	Appearance
66	05years	IPC.Com p.	PBH0A1-000343-2010	9.12.10	Aruna Rani Vs. Subash Chander	Appearance	CRM-668/2017	CRM	2017	Aruna Rani Vs. Subash Chander	23.02.2017	Appearance
Name of the Officer with designation: Ms. Tushar kaur Thind,Civil Judge (Jr. Div.) Dasuya.												
67	05 years	IPC.Co.	PBH0A1-000103-2008	21.05.2008	Sajjan Singh Vs. Darbara Singh	Awaiting Further order	17926	CRM-M	2013	AvtarSingh Vs. State of Pb.	29.11.2013	Awaiting Further order
68	05 years	IPC.Co.	PBH0A1-000171-2010	25.08.2010	Rajinder Singh Vs. Sohan Lal	Awaiting Further order	26293	CRM-M	2014	JarnailSingh Vs.Rajinder Singh	06.08.2014	Awaiting Further order
Court of Ms. Renu Goyal, CJ(JD), Dasuya												
69	5 years	IPC complaint	PBH0A1-000161-2012	20.04.2012	Gurmeet Singh vs Sukhwinder Singh	Appearance	CRM-M 42694/2014	CRM-M	2013	Sohan Singh vs State of Punjab	22.09.2014	Appearance
70	5 years	CS	PBH0A0-000647-2013	21.02.2013	Jasbir Singh Vs. Charanjit Singh	Awaiting Further order	CR-2047 of 2018	CR	2018	Jasbir Singh Vs. Charanjit Singh	28.03.2018	Awaiting Further order
Name of the Officer with designation: Ms. Rajwinder Kaur,Civil Judge (Jr. Div.) Mukerian.												
71	10 years	Civil Suit	PBHOC0-000015-2004	13.9.2004	Mangat Ram Vs. Sandesh Kumari	Appearance	516/2017	CR	2017	Mangat Ram Vs. Sandesh Kumari	03.02.2017	Appearance
72	05 years	Civil Suit	PBHOC0-000056-2012	10.01.2012	Kiran Lata Vs. Kuldip Singh	Appearance	1179/2016	CR	2016	Kiran Lata Vs. Depak & Ors.	16.02.2016	Appearance
73	05 years	Civil Suit	PBHOC0-000063-2009	11.08.2009	Urmila Devi Vs. Gurmit kaur	Appearance	69of 2015	CR	2015	Kirpal Kaur Vs. Urmila Devi	28.09.2015	Appearance
74	05 years	Civil Suit	PBHOC0-000694-2016	04.06.2010	Ishar Singh Vs. Ramesh Pal	Appearance	91 of 2016	SAO	2016	Ramesh Pal Vs.Ishar Singh	30.11.2016	Appearance
75	05 years	Rent Pet.	PBHOC0-000295-2012	01.06.2012	Lalit JainVs. Krishan Kant	Appearance	5416/2013(O&M)	CR	2012	Krishan Kant Vs. Lalit Jain	20.04.2015	Appearance
76	10 years	IPC.Chall an	PBHOC1-000007-2008	28.04.2008	StateVs Jagjeevan	Appearance	CRR No. 2570/2014 (O&M)	CRR	2014	Jagjivan Singh Vs. Preeti	04.09.2014	Appearance
77	05 years	CS	PBHOC0-000746-2017	05.10.2010	Narinder Singh vs Jhirmal Singh	Appearance	SAO NO. 16 OF 2018	SAO	2018	Narinder Singh vs Jhirmal Singh	05.2.2018	Appearance

78	15 years	EXE	PBHOC0-000002-2003	17.02.2003	Faqir Chand Vs mangat Ram	Appearance	Sheet 9745C2/2008 in CR No. 2859/2008	CM	2008	Kamlesh Kumari Vs Faquir Chand	19.05.2008	Appearance
79	10 years	EXE	PBHOC0-000006-2004	15.03.2004	Dharm Chand Vs Resham singh	Appearance	Civil Misc 4864-c-2004 in RSA No. 1996 of 2004	CM	2004	Resham Singh vs Leela wati	31.01.2005	Appearance
80	5 years	EXE	PBHOC0-000014-2008	15.11.2008	Ramesh singh Vs Pritam singh	Appearance	RSA 3496/2008 (O&M)	RSA	2008	Balwant Singh Vs Ramesh Singh	24.02.2009	Appearance
81	05 years	EXE	PBHOC0-000060-2009	16.01.2009	Hans Raj Vs Suram Singh	Appearance	CM 441-C of 2009 RSA No. 202 of 2009	CM	2009	Suram Singh Vs Hans Raj	10.08.2009	Appearance
82	05 years	Exe	PBHOC0-000102-2012	04.02.2012	Ram Parshad Vs Neelam Kumari	Appearance	RSA No 820/2012 O&M	RSA	2012	neelam Kumari Vs Ram Parshad	07.04.2015	Appearance
83	05 years	EXE	PBHOC0-000043-2010	24.04.2010	Kuldeep Singh Vs kishan singh	Appearance	RSA No. 3896/2010	RSA	2010	Kishan Singh Vs Kuldeep Singh	20.03.2014	Appearance
Name of the Officer with designation: Sh. Jaswinder Pal,Civil Judge (Jr. Div.) Mukerian.												
84	05 years	IPC Challan	PBHOC1-000376-2013	10.01.2013	State vs Lakhwinder Singh	Awaiting Further order	CRM-M-29976 of 2015	CRM-M	2015	Leela Devi vs State of Punjab	27.01.2017	Awaiting Further order
85	05 years	IPC.Co.	PBHOC1-000041-2009	23.12.2009	Anil Patial Vs. Santosh Singh	Awaiting Further order	CRM-M 6244 of 2015	CRM-M	2015	Santosh Kumari Vs. Arun Patial	04.08.2015	Awaiting Further order
Name of the Officer with designation: Ms. Amandeep Kamboj, Addl.Civil Judge (Sr. Div.) Garhshankar.												
86	15 years	Civil suit	PBHOB0-000421-2016	20.05.1998	Kewal Singh Vs. Ramesh Singh	Awaiting Further order	88	SAO	02.11.2015	Mool Raj Vs. Kewal Singh	02.11.2015	Awaiting Further order
87	15 years	CivilSuit	PBHOB0-000430-2017	03.08.2002	Bikkar Singh Vs. Jhalaman Singh	Awaiting Further order	47	SAO	2015	Gurbax Kaur Vs. Bikkar Singh	06.07.2015	Awaiting Further order
88	10 years	Civil suit	PBHOB0-000043-2006	23.12.2006	Gurbachan Kaur Vs. Iqbal Singh	Awaiting Further order	1673& 1674	CR	2017	IqbalSingh & another Vs. Surjit Kaur	07.03.2017	Awaiting Further order
89	10 years	CivilSuit	PBHOB0-000001-2007	16.07.2007	Teja Singh Vs. Chain Singh	Awaiting Further order	8177	CR	2015	Teja Singh Vs. Chain Singh	03.12.2015	Awaiting Further order
90	10 years	Civil suit	PBHOB0-000044-2007	16.07.2007	Gurmail Singh VS Hamesh Lal	Awaiting Further order	1849	CR	2017	Gurmail Singh Vs. Harmesh Lal	14.07.2017	Awaiting Further order
91	10 years	CivilSuit	PBHOB0-000052-2007	19.07.2007	Suraj Parkash Vs. Bharat Bhusan	Awaiting Further order	838	CR	2017	Suraj Parkash Vs. Bharat Bhusan	06.02.2017	Awaiting Further order
92	10 years	Civil suit	PBHOB0-000069-2007	30.10.2007	Gokal Singh Vs. Harbhajan Singh	Awaiting Further order	7387	CR	14.02.2011	HarbhajanSingh Vs. Kashmir Singh	16.08.2011	Awaiting Further order
93	05 years	Civil suit	PBHOB0-000210-2010	10.06.2010	Sukhwinder Singh Vs. Dev Singh	Awaiting Further order	5113	CR	2015	Sukhwinder Singh Vs. Dev Singh	13.08.2015	Awaiting Further order
94	05 years	CivilSuit	PBHOB0-000124-2010	01.11.2010	Kashmir Singh Vs. Satya Devi	Awaiting Further order	526	CR	2017	Mehar Kaur Vs. Satya Devi	03.03.2017	Awaiting Further order
95	05 years	Civil suit	PBHOB0-000078-2011	29.03.2011	Gian Kaur etc. Vs. Raj Kamal	Awaiting Further order	7669	CR	07.11.2016	Raj Kamal Vs. Gian Kaur	21.11.2016	Awaiting Further order

96	05 years	Civil Suit	PBHOB0-000167-2011	28.11.2011	Gurdhian Singh vs Gurlal Singh	Awaiting Further order	Sheet 1 8197	CR	27.11.2017	Gurmej Kaur vs Gurdhian Singh	27.11.2017	Awaiting Further order
COURT OF MS. DAMANDEEP KAMAL HEERA												
97	05 years	Civil Suit	PBHOB0-000430-2013	13.3.2013	Shivcharan Singh vs. Nirmal Singh	Awaiting Further order	CR 1585-2018	CR	2018	Nirmal Singh @ Mangal Singh Vs. Shiv Charan	09.03.2018	Awaiting Further order